The columns should be filled up neatly in capital letters.

Date: 10.1.2019
Signature:

NOTES:

1. In case where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated.

2. Includes short term lease also.

3. The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under Rule 15(3) of the Central Civil Services (Conduct) Rules, 1965.

4. The working in the name of any member of the family on the name of any person dependent on Government servant.

5. The columns should be filled up neatly in capital letters.

G. A.

Statement of Immoveable Property Returns for the Year 2019(s on 01.01.2019)

Annexure-I

115